543 Import/Export Po- MARCH 30, 1979 Bill Introduced (Heyel979-80) (St) AVER DAL & AND PARK ON ANADY A TABA 1.2.20

[Shri Mohan Dharia]

· able from today upto March 31, 1980. Some of its salient features are:-

(a) Barytes stands fully canalised through the MMTC:

(b) Export of Video taped cinema films including cassettes stands canalised through the Indian Mction Pictures Export Corporation:

(c) Kyanite with alumina content of 50 per cent and above :s panned for export:

(d) As a corollary to the ban imposed on the export of silver recently, exports of silver salts and chemicals have been banned. Manufactured articles of silver will be allowed for export only in substantially value added form and subject to suitable conditions.

(e) Natural rubber and rosewood in log and sawn form are banned for export;

(f) Streptomycin formulations are · banned for export having regard to the domestic demand and indigen. ous production;

(g) Export of vintage cars will be allowed, on merits; and

SHRI JYOTIRMOY BOSU: Soc fat as vintage cars are concerned, why not export all of them? What do you do with them? What developmental work is done by them? It is a rich man's folly.

DR. SUBRAMANIAM SWAMY: 11 interruptions are allowed, I would also like to ask some questions.

MR. SPEAKER: That may not be replied to.

SHRI JYOTIRMOY BOSU: He will reply outside.

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"SHRI MOHAN DHARIA: We shall discuss it at the time of our Demands, 1.28 6.45 the present of a 1.40 880

(h) In the case of meat, arrangements are being made before the end of June 1979 to see that animals required for the purpose are available to the exporters only through designated State agencies. In the meanwhile, exporters will purchase meat from the metropolitan mandis only after the daily local needs are fully met.

6. The new rates of cash compensatory support for selected export products applicable from 1st April, 1979 enwards are also being announced separately.

For agricultural products we have evolved several mechanisms so that we should be in a position to help the producers to have their export, taking into account all the domestic needs.

12.40 hrs.

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SALARY, ALLOWANCES AND PEN-SIONS OF MEMBERS OF PARLIA-MENT (AMENDMENT)* BILL

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to move for leave to introduce a Bill further te amend the Salary. Allowances and Pension of Members of Parliament Act. 1954.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

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The motion was adopted.

SHRI RAVINDRA VARMA: I introduce the Bill, the set of the set of the and a state of the second s

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